

(b) if so, the steps being taken in this respect;

(c) whether there is also a proposal to produce a film on the life of Pt. Jawaharlal Nehru; and

(d) if so, the progress made in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): (a) and (b). Yes,
Sir. Doordarshan has already assigned the
production of a 12 part serial, of 30 mts.
duration each entitled 'Remembering
Nehru' to a private producer. The serial is
based on the reminiscences of men and
women from different walks of life who either
worked with Pandit Nehru or were influ-
enced by him. In addition to this, Govern-
ment has approved production of a 52 part
serial based on the 'Discovery of India' by
another Private Producer for telecast during
Nehru Centenary year.

(c) and (d). Yes, Sir. The film is nearing
completion.

Supply of Electrical Appliances to Ministers

1845. DR. A.K. PATEL: Will the Minis-
ter of URBAN DEVELOPMENT be pleased
to state:

(a) the estimated value of the furniture
and electrical appliances etc. provided to
each Central Minister; and

(b) the particulars of Ministers and Ex-
Ministers who are in arrears in respect of hire
charges in this regard and since when?

THE MINISTER OF URBAN DEVEL-
OPMENT AND MINISTER OF TOURISM
(SHRIMATI MOHSINA KIDWAI): (a) and

(b). The information is being collected and
will be laid on the Table of the House shortly.

Distribution of Newsprint

1846. SHRI V. SOBHANADREES-
WARA RAO: Will the Minister of INFORMA-
TION AND BROADCASTING be pleased to
state:

(a) whether Government have taken a
note of the news item which appeared in the
Indian Express, Vijayawada Edition cap-
tioned "Editor sees fishy deals in Newsprint";

(b) whether Government have taken
steps to enquire into the reported irregulari-
ties in regard to several aspects of distribu-
tion of imported newsprint to the publishers
of daily newspapers; and

(c) the steps proposed to streamline the
distribution policy of newsprint to the news-
papers as per their genuine requirement?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): (a) to (c). The news
item which appeared in the Vijayawada edi-
tion of the Indian Express dated 8-1-88
about fishy deals in newsprint has been
seen. No specific instance has been indi-
cated in the news item. However, as and
when specific allegations against any par-
ticular newspaper are received the matter is
examined, and, wherever warranted, appro-
priate action is taken.

E.P.F. dues against Belrex India Limited and Bengal Lamps Limited, Calcutta

1847. SHRI V. SREENIVASA
PRASAD: Will the Minister of LABOUR be
pleased to state:

(a) whether the Belrex India Limited and
Bengal Lamps Limited, Calcutta have been